

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 5517**  
TO BE ANSWERED ON 26.07.2019

**DIGITISATION OF ANGANWADI CENTRES**

5517. SHRIMATI KANIMOZHI KARUNANIDHI:  
SHRI RAVIKUMAR D.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government of India has started digitisation of data pertaining to Anganwadi Centres (AWCs) across the country for effective monitoring of these centres;
- (b) if so, the status of such digitisation in each state, State/UT-wise;
- (c) the details of mechanism and strategies applied to ensure its completion;
- (d) whether the Government has proposed a timeline for the completion of said digitisation of AWCs and if so, the details thereof, State/UT-wise; and
- (e) the initiatives taken by the Central and the State Governments to improve nutrition, literacy and numeracy skill of children in AWCs?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The ICDS Scheme has an in-built monitoring system since its inception to track the physical progress of the scheme in respect of various input process, output and impact indicators through a standardized Management Information System (MIS) through regular reports on monthly, quarterly and half yearly basis. To strengthen the monitoring of Anganwadi Services Scheme revised MIS known as ICDS-Rapid Reporting System (RRS) has also been introduced for capturing the data of AWCs online. Under the ICDS-RRS each Anganwadi Centre is assigned a 11 digit unique code and login password is allotted at the supervisor level to submit the monthly progress report. As on 31<sup>st</sup> March 2019, out of 13,72,872 operational AWCs 13,61,714 AWCs have been assigned the 11 digit unique code. The State-wise detail is given at **Annexure-I**. Assigning the 11 digit unique code to the remaining AWCs is already on.

In addition, the digitization of physical registers has been taken up with roll-out of ICDS-CAS Software Application under POSHAN *Abhiyaan* Mission of Ministry of Women and Child Development. The ICDS-CAS mobile based software enables the identification of underweight children based on auto-plotting of Growth Charts. The drill-down dashboard available at National, State, District, Block level contributes towards identifying and addressing the problem of nutrition. Thus, improve overall service delivery. As on 30<sup>th</sup> June, 2019 more than 3,55,000 Anganwadi Workers are using ICDS-CAS Application across 21 States/UTs. The State-wise details are at **Annexure -II**.

- (c) & (d): Under POSHAN Abhiyaan Smart Phones are provided to Supervisors and Anganwadi workers to provide online data. The mechanism to implement the project in State/UTs include regular review through Video Conferencing, meetings and visits by officers to the States/UTs. The timeline to implement the activities under POSHAN Abhiyaan is March 2020 for all State/UTs.
- (e) The child beneficiaries under the Anganwadi Services Scheme are provided Supplementary Nutrition as per the guidelines. Monthly Village Health and Sanitation Day and Community Based Events are organised by States/UTs to improve status of nutrition of children. Pre-school Education is another service provided under the Anganwadi Services scheme. This covers non-formal education to the children in the age group of 3-6 years. State/UTs are provided with the funds for Pre-School Education Kits for each Anganwadi Centre @ Rs. 5,000/- per annum. Training is imparted to Anganwadi Workers so that they can improve the literacy and numeracy skills of children of their respective AWC.

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**ANNEXURE-I****STATEMENT REFERRED TO REPLY IN PART (a) OF LOK SABHA UN-STARRED QUESTION NO. 5517 FOR  
26.07.2019****Status of Anganwadi Centres Assigned 11 Digit Unique Code**

<b>S. No.</b>	<b>State Name</b>	<b>Sanctioned AWC</b>	<b>Operational AWC</b>	<b>AWC Assigned Unique Code Through RRS</b>
1	A& N ISLANDS	720	720	717
2	ANDHRA PRADESH	55607	55607	55531
3	ARUNACHAL PRADESH	6225	6225	6160
4	ASSAM	62153	62153	61700
5	BIHAR	115009	99583	99583
6	CHANDIGARH	450	450	450
7	CHHATTISGARH	52474	51215	51215
8	DADRA AND NAGAR HAVELI	302	302	303
9	DAMAN AND DIU	107	107	102
10	DELHI	10897	10897	10908
11	GOA	1262	1262	1263
12	GUJARAT	53029	53029	53092
13	HARYANA	25962	25962	25987
14	HIMACHAL PRADESH	18925	18925	18947
15	JAMMU AND KASHMIR	31938	29599	28737
16	JHARKHAND	38432	38432	38438
17	KARNATAKA	65911	65911	66002
18	KERALA	33318	33244	33144
19	LAKSHADWEEP	107	107	107
20	MADHYA PRADESH	97135	97135	97851
21	MAHARASHTRA	110486	110219	104252
22	MANIPUR	11510	11510	11542
23	MEGHALAYA	5896	5896	5896
24	MIZORAM	2244	2244	2244
25	NAGALAND	3980	3980	0
26	ODISHA	74154	72587	72560
27	PUDUCHERRY	855	855	855
28	PUNJAB	27314	27279	27279
29	RAJASTHAN	62010	61974	61316
30	SIKKIM	1308	1308	1308
31	TAMIL NADU	54439	54439	54535
32	TELANGANA	35700	35634	35634
33	TRIPURA	10145	9911	9885
34	UTTAR PRADESH	190145	187997	187997
35	UTTARAKHAND	20067	20067	20067
36	WEST BENGAL	119481	116107	116107
	<b>Total</b>	<b>1399697</b> <b>[ 1400000 Earlier sanctioned by GoI]</b>	<b>1372872</b>	<b>1361714</b>

**STATEMENT REFERRED TO REPLY IN PART (a) OF LOK SABHA UN-STARRED QUESTION NO. 5517 FOR  
26.07.2019**

<b>S.no</b>	<b>Name of the State/UT</b>	<b>Number of AWCs using ICDS-CAS (as on 30.06.2019)</b>
1.	Andaman & Nicobar Islands	640
2.	Andhra Pradesh	55560
3.	Bihar	26618
4.	Chandigarh	450
5.	Chhattisgarh	10473
6.	Dadra & Nagar Haveli	303
7.	Daman & Diu	102
8.	Himachal Pradesh	7596
9.	Jharkhand	10715
10.	Madhya Pradesh	27800
11.	Maharashtra	107444
12.	Meghalaya	43
13.	Mizoram	2244
14.	Nagaland	3334
15.	Puducherry	837
16.	Rajasthan	18739
17.	Sikkim	818
18.	Tamil Nadu	18573
19.	Telangana	11037
20.	Uttar Pradesh	50620
21.	Uttarakhand	1696
	<b>Total</b>	<b>355642</b>